

**Extra days of employment in monsoon deficient areas**

1821. SHRIMATI T. RATNA BAI :

SHRI MOHD. ALI KHAN :

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there would be a hike in MGNREGA funds if poor monsoon leads to higher job demand; and

(b) if so, the details thereof and the views of each State in this regard for the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) and (b) Keeping in view the deficient rainfall pattern in some parts of the country and as per the provisions of Section 22 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA, 2005), the Union Rural Development Ministry had decided to fund the State Governments for providing up to an additional 50 days of employment, during the current Financial Year (2012-13), to households in notified drought affected Talukas/Blocks, upon completion of 100 days of employment. MGNREGA is a demand driven wage employment programme where no State/UT-wise allocation of funds is made. On the basis of the labour demand pattern and the proposals of the implementing States, Central share of funds would be released to the States to meet the additional requirements due to drought.

**MGNREGA in Uttarakhand**

†1822. SHRI MAHENDRA SINGH MAHRA : Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of persons who were registered for employment under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in Uttarakhand during 2010-11 and 2011-12, district-wise;

(b) whether all such persons have been provided employment;

(c) if not, whether Government would consider increasing the number of man days in the State;

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† Original notice of the question was received in Hindi.

(d) the amount of wages paid to the persons working under MGNREGA and in what form the wages are paid;

(e) whether any complaints regarding payment of wages under MGNREGA has been received; and

(f) if so, the details of the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN) : (a) to (d) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) guarantees at least 100 days of wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work on demand. The details regarding number of households issued job cards (district-wise) in Uttarakhand during the year 2010-11 and 2011-12 and the cumulative figure till 2011-12, number of households provided employment during 2010-11 and 2011-12 and the expenditure incurred on wages for these years are given in Statement (*See* below). As all the registered households may not demand work, it is not necessary that all the registered households should be provided employment. The payments of wages are made through the individual or joint savings account of the workers in the banks or post office, opened in accordance with the directions of the Central Government.

(e) and (f) The Ministry receives a large number of complaints about implementation of MGNREGA in the country. The complaints also relate to underpayment of wages, non-payment of wages, delay in payments etc. As regard to the State of Uttarakhand, this Ministry has received 2 complaints of underpayment of wages, 5 complaints of non-payment of wages and 2 complaints of delay in payment of wages as on 23.08.2012. As implementation of the Act is done by the State Government in accordance with the Schemes formulated by them as per the provisions of the Act, all complaints including those related to disbursement of wages received in the Ministry have been forwarded to the concerned State Governments for taking appropriate action, including investigation, as per law.

**Statement***The Expenditure incurred on wages during 2010-11 and 2011-12*

Sl. No.	Uttarakhand Districts	Households issued jobcards during the Years (In Nos.)		Cumulative No. of HHS issued jobcards till 2011-12** (In Nos.)	Households provided employment (In Nos.)		Expenditure on Wage (Rs. in Lakhs)	
		2010-11**	2011-12**		2010-11*	2011-12**	2010-11*	2011-12**
1	2	3	4	5	6	7	8	9
1.	Chamoli	806	579	80331	60371	51675	3778.12	3349.63
2.	Champawat	489	890	39712	16977	18261	866.51	1336.40
3.	Tehri Garhwal	2033	1101	144262	100575	96052	5360.37	5391.49
4.	Haridwar	1522	4436	116906	16551	21379	1151.91	1295.38
5.	Udam Singh Nagar	1099	1234	82954	30104	29893	1329.75	1737.98
6.	Almora	744	397	101377	50655	39899	1341.86	1283.19

1	2	3	4	5	6	7	8	9
7.	Bageshwar	384	118	45447	21288	17637	810.84	806.93
8.	Dehradun	2439	331	62631	24519	15823	1324.94	1050.20
9.	Nainital	1748	1045	40061	21898	17331	794.39	822.35
10.	Pauri Garhwal	1117	711	110262	74194	59993	2157.74	2672.81
11.	Pithoragarh	2285	1204	85816	71845	50908	2423.95	3017.52
12.	Rudra Prayag	89	111	43961	13584	11737	339.46	360.03
13.	Uttar Kashi	744	414	74115	39830	38697	1788.00	1746.39
TOTAL		15499	12571	1027835	542391	469285	23467.84	24870.30

Note: \* denotes data from MPR.

\*\* denotes data from MIS.